

the issue price for the consumer. Their request for the issue of wheat to the Roller Flour Mills in Hyderabad at a reduced rate for manufacture of 'fines' was, however, not agreed to, since that would have adversely affected the interest of other roller flour mills in the country, who were getting supplies of wheat at a fixed price.

(b) and (c). It has been decided, in consultation with the Government of Hyderabad, that the wheat in question should be sold to the roller flour mills in the State as well as outside the State for milling it into whole-meal atta and not 'fines', i.e. maida, suji, etc.

Shri Gidwani: Is it a fact that the Hyderabad Government had represented to the Government of India that they would lose Rs. 15 lakhs which they were not in a position to bear and, therefore, they wanted to dispose of the stock?

Shri M. V. Krishnappa: It is a fact that they made a representation. But in regard to the amount, it is not the exact amount stated by the hon. Member. They said that they must be allowed to supply this wheat to the roller flour mills at reduced prices to which we could not agree, because we are supplying it to all the roller flour mills in India at a fixed price.

Shri Punnoose: Is it a fact, as has appeared in the Evening News of the 19th June that the Government Entomologist had recommended that if the wheat were sold immediately there would be a loss of Rs. 10 lakhs, but if the sale is postponed for six months it would entail a loss of Rs. 15 lakhs.

Shri M. V. Krishnappa: Hyderabad had a stock of 9,000 tons of wheat. The entomologist said that if it were not disposed of within six months it would deteriorate and Government would have to incur some loss. The exact amount was not stated.

Shri Gidwani: Was it disposed of in six months as suggested by entomologist?

Shri M. V. Krishnappa: They will be disposed of very early. We have asked Hyderabad to call for tenders from rolling mills in India. They have called for tenders and the last date for receipt of tenders is 30th August. They have received a number of tenders. Acceptance of tenders is under their consideration.

INTERNATIONAL SUGAR CONFERENCE

*1188. **Shri Jhulan Sinha:** Will the Minister of Food and Agriculture be pleased to state whether India has joined the International conference on sugar production and marketing being held during the current year?

The Minister of Agriculture (Dr. P. S. Deshmukh): A statement is laid on the Table of the House. [See Appendix VI, annexure No. 1.]

Shri Jhulan Sinha: In view of the decision of the Government of India not to be a party to the present International Sugar Agreement, will this country be subjected to any disadvantage in exporting or importing sugar, as has been the experience of this country in the last few years?

Dr. P. S. Deshmukh: No, Sir.

Shrimati Tarkeshwari Sinha: Is it under the International Sugar agreement that we import sugar from certain countries, or is there any bilateral agreement between the Government of India and any country from which we import sugar?

Dr. P. S. Deshmukh: Sugar is imported through negotiations as between Government and Government. There is no reference to International Sugar Agreement.

Shri V. P. Nayar: From the statement laid on the Table of the House we find that production and consumption varies widely from year to year. Could we know, Sir, what was the per capita consumption of sugar for 1950-51 and 1951-52, so that we will be able to know whether it varies widely?

Dr. P. S. Deshmukh: I am afraid I have not got the figures now.

Shri Punnoose: Did that International Conference fix any floor prices or ceiling prices for sugar?

Dr. P. S. Deshmukh: Not that I know of. In any case it would not affect us.

U. S. CIVIL AERONAUTICS ADMINISTRATION

*1189. **Shri Radha Raman:** (a) Will the Minister of Communications be pleased to state how many Indian officials sent by his Ministry received training at the Research Centre of the U.S. Civil Aeronautics Administration during the year 1952?

(b) Were they all sent at Government expense?

(c) Have they been taken in service in India after their training?

The Minister of Communications (Shri Jagjivan Ram): (a) Four officers of the Civil Aviation Department received training by way of 'study and observation' for a few days each at the Technical Development and Evaluation Centre of the U.S. Civil Aeronautics Administration at Indianapolis.

(b) They were sent under the U.S.A.'s Point Four programme according to which the U.S. Government met all expenses in respect of passages, living expenses, travelling expenses in the U.S.A., tuition fees, cost of technical books and publications etc.

(c) They were all officers of the Civil Aviation Department and were sent on deputation for training; on return they resumed their duties in the Department.

Shri Radha Raman: May I know, Sir, what was the duration of their training in U.S.A.?

Shri Jagjivan Ram: Six to nine months.

Shri Radha Raman: Will the hon. Minister be pleased to say what was the total expenditure incurred on these four officers?

Shri Jagjivan Ram: As I have said, all the expenses were met by the U.S. Government. What we spent was a

very small amount, such as on medical examination, etc., of these officers.

Shri Nanadas: May I know whether any of these officers belonged to Scheduled Castes?

Shri Jagjivan Ram: I am afraid, No, Sir.

Sardar Hukam Singh: May I know whether these officers, on return from their training, were entrusted with duties for which they got the training, or they were put on different duties?

Shri Jagjivan Ram: In most cases we try to utilise those officers in those branches of civil aviation where we can take advantage of their training most. But in a few cases, due to administrative reasons, it may not be possible to put all the officers in that line of civil aviation.

Sardar Hukam Singh: But were they actually put on those duties for which they were trained?

Shri Jagjivan Ram: All the four have been placed on duties where we will get the maximum utilisation of their training.

श्री भक्त बर्षान : श्री माननीय मंत्री महोदय ने बतलाया कि चार अफसरों को ट्रेनिंग दी गयी, मैं जानना चाहता हूँ कि उन में से किसी ने हेलीकॉप्टर्स के बारे में शिक्षा प्राप्त की है और यदि प्राप्त की है तो उस का क्या उपयोग किया जा रहा है ?

श्री जगजीवन राम : किसी ने हेलीकॉप्टर के बारे में ट्रेनिंग नहीं प्राप्त की है ।

RESEARCHES ON INFLUENZA

*1190. **Shri Radha Raman:** (a) Will the Minister of Health be pleased to state whether it is a fact that some researches on influenza were carried out in the Pasteur Institute at Coonoor, set up by the World Health Organization?

(b) If so, what are its findings?